

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 12.10.2022 (WEDNESDAY)

COURT OF CHAIRPERSON

## CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Barun Mitra, Member (Technical)

### For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 283 of 2022	Earth Buyers Association for Justice Vs. Akash Singhal, Resolution Professional & Ors.	Anand Raj	Akanksha Vasudeva Ashish Makhija-R1 Sandeep Bhuraria-R2 Gulshan Gabba-R3
2.	Comp. App. (AT) (Ins) No. 475 of 2022	Advantz Finance Pvt. Ltd. Vs. Jai Annanya Investments Pvt. Ltd.	Neha Somani	
3.	Comp. App. (AT) (Ins) No. 648 of 2022	Apurva Prasad Erstwhile Director of Corporate Debtor, Anindya Infratech Pvt. Ltd. Vs. Sanghvi Movers Ltd. The Operational Creditor & Anr.	Devvrat Anup Kumar	Shikhil Suri Nikita Thapar Madhu Suri-R1 Sudhir Kr. Shukla-R2

### For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 920 of 2022	AJR Infra and Tolling Ltd. Vs. Sutanu Sinha & Ors.  <b>With</b>	Prashant Kumar	Mahima Singh Surbhi Kapoor-R1 Abhijeet Sinha Prateek Kumar Raveena Rai
5.	Comp. App. (AT) (Ins) No. 922 of 2022	AJR Infra and Tolling Ltd. Vs. Sutanu Sinha Resolution Professional Patna Highway Projects Ltd. & Ors.  <b>With</b>	Prashant Kumar	Mahima Singh Surbhi Kapoor-R1 Abhijeet Sinha Prateek Kumar Raveena Rai
6.	Comp. App. (AT) (Ins) No. 1072 of 2022	Gammon Engineers and Contractors Pvt. Ltd. Vs. Sutanu Sinha & Ors.	Raghavendra M. Bajaj	Pooja Mahajan Shristi Kapoor-R1 Abhijeet Sinham Sameer Bansal Prateek Kumar

7.	Comp. App. (AT) (Ins) No. 1156 of 2022 & I.A. No. 3482 of 2022	Rahul Maroo Vs. Bruck Pharma Pvt. Ltd.	Alok Kumar	
8.	Comp. App. (AT) (Ins) No. 1216 of 2022  (With Defects)	Shristi Infrastructure Development Corporation Ltd. Vs. Avishek Gupta Resolution Professional [Sarga Hotel Private Limited] & Anr.	Sam C Mathews	Pooja Mahajan Mahima Singh-R1 Raunak Dhillon Madhavi Khanna Nihaad Dewan-R2
9.	Comp. App. (AT) (Ins) No. 1220 of 2022	Ashok Sethi Vs. UGRO Capital Ltd. & Anr.	Devansh Arya	
10.	Comp. App. (AT) (Ins) No. 1221 of 2022	Anil Agarwal & Ors. Vs. Vatika Ltd.	SP Singh Chawla	
11.	Comp. App. (AT) (Ins) No. 1222 of 2022	Rakesh Rajpal Vs. R.P. Rajpal Abhikaran Pvt. Ltd. & Ors.	Kushagra Singh	
12.	Comp. App. (AT) (Ins) No. 1225 of 2022 & I.A. No. 3721 of 2022  (With Defects)	Neil Industries Ltd. Vs. Jawan Mining and Construction Equipments Pvt. Ltd.	Amol Vyas	

**For Admission (After Notice)**

13.	Comp. App. (AT) (Ins) No. 670 of 2022	Mohan Fabtex Ltd. Vs. Rajesh Jhunjunwala & Anr.	Atul Sharma	Rajesh Jhunjunwala Amol Vyas-R1 Abhishek Anand-R2
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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**